

(b) If so, the cost of the project, the progress so far made and when it is likely to be completed ; and

(c) what are the advantages and disadvantages of the project ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) Its cost is Rs. 969 lakhs. Its progress is 14% and its completion will depend on allotment of funds in the coming years.

(c) It will facilitate quick dispersal of passengers and will enable running of more local trains at shorter intervals. No disadvantage is foreseen.

**Construction of Railway over-bridge at
Morena (M.P.)**

4957. SHRI MAHENDRA SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether construction of railway over-bridge at Morena (M.P.) has been started ;

(b) if so, the progress made so far in this regard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) and (c) All columns, except for Pier No. 1, have been completed and capping beams cast. The work of Pier No. 1 is held up since the State Government could not handover the land on account of Stay Order from the Court. The matter is being pursued with the State Government.

Doubling of Shoranur-Mangalore Line

4958. DR. K. G. ADIYODI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Shoranur-Mangalore line of the Southern

Railway has only single track facility and the movement of trains is only at 25 K.M. per hour ; and

(b) if so, what steps Government propose to take to double line and also to improve the speed of trains ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) and (b) Shoranur to Mangalore is a single line section on which trains are running with the maximum permissible speed of 90 to 100 Kms. per hour on Shoranur-Calicut and Calicut-Mangalore sections respectively. Number of line capacity works are in progress on this section to augment its section capacity and further improve average speed of trains. Survey is also in progress for restructuring of track on this section. On completion of this survey, the survey report will be examined for taking up works depending on availability of resources.

**Malaria Cases Reported during the last
12 Months**

4959. SHRI KAMLA PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the incidence of malaria is on the increase ; and

(b) if not, how many malaria cases were reported during the last 12 months and how do they compare with the same period in the earlier 12 months and how many people died of it during these period ; and

(c) what steps are proposed to bring down the incidence of this disease ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) Since the implementation of Modified Plan of Operation for malaria with effect from April, 1977, there has been a general declining trend in the incidence of malaria except in certain areas and pockets. However, the latest available data does indicate a marginal increase 1984. A statement giving requisite information regarding malaria cases and deaths due to malaria during the year 1983 and 1984 is enclosed.

(c) The following specific steps are being taken to control/eradicate the incidence of malaria in the country as a whole :

- (i) Every village is visited fortnightly by surveillance workers to detect fever cases, collect blood smears and to give presumptive treatment.
- (ii) The laboratories in the Primary Health Centres provide prompt examination of blood smears of fever cases and institution of radical treatment of positive cases.
- (iii) Insecticidal spray operations are undertaken in all the rural areas which have incidence of two or more cases per thousand population per years.
- (iv) Drug Distribution Centres and Fever Treatment Depots are functioning in the villages so that the

drug could be made available, with no loss of time, to the fever cases.

- (v) To create public awareness, health education on the subject has been intensified.
- (vi) In order to control the spread of the *P. falciparum* infection, which causes cerebral malaria, the *P. falciparum* Containment Programme is being implemented in the affected areas of the country.
- (vii) Realising the difficulties of the States for the procurement of costly insecticides like malathion, the Government of India has decided to provide the entire quantity of malathion to the States the cost of which will be fully reimbursed by the Central Government.

Statement

The malaria incidence and Deaths due to malaria during 1983 and 1984 as reported by the States/U. T. S.

Sl. No.	Name of the State/UT	1983		1984	
		Incidence	Deaths	Incidence	Deaths
1	2	3	4	5	6
1.	Andhra Pradesh	36386	—	45635	—
2.	Assam	48146	16	50186	20
3.	Bihar	38200	6	23009	10
4.	Gujarat	264486	—	237937	—
5.	Haryana	138600	2	146610	3
6.	Himachal Pradesh	38947	—	27966	—
7.	Jammu & Kashmir	9901	—	18144	—
8.	Karnataka	61982	—	30753	—
9.	Kerala	3725	—	3946	—
10.	Madhya Pradesh	170833	13	95405	12
11.	Maharashtra	82983	1	90675	—

1	2	3	4	5	6
12.	Manipur	1553	1	1284	—
13.	Meghalaya	11116	1	16507	—
14.	Nagaland	5538	—	4567	—
15.	Orissa	217341	50	238949	49
16.	Punjab	177265	41	216005	58
17.	Rajasthan	83332	—	89691	—
18.	Sikkim	35	—	27	—
19.	Tamil Nadu	62899	—	66760	—
20.	Tripura	9256	13	12792	24
21.	Uttar Pradesh	285618	16	387154	—
22.	West Bengal	39910	4	41744	6
23.	A & N Islands	6455	2	4054	1
24.	Arunachal Pradesh	31343	1	25382	—
25.	Chandigarh	23306	—	24292	—
26.	Dadra & Nagar Haveli	1660	—	1640	—
27.	Delhi	42107	52	38108	40
28.	Goa	882	—	806	—
29.	Lakshadweep	5	—	3	—
30.	Mizoram	14991	5	15125	6
31.	Pondicherry	434	—	544	—
32.	Coalfields	859	—	408	—
33.	DNK Project	9787	15	6106	18
Total		1016881	239	1963190	247

DATA PROVISIONAL.**Pollution Control of T.P. Plants**

4960. **SHRI SANAT KUMAR MANDAL** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any study had been conducted on Pollution Control (both air and water) for the Thermal Power Plants ;

(b) if so, its outcome ;

(c) the detailed requirements prescribed for compliance with Minimum National

Standards and which have been Communicated to the Central Electricity Authority ; and

(d) the element of foreign technology and import involved therein ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (d) The information is being collected and will be laid on the Table of the House.